

(ग) उन्हें किन प्रमुख कारणों से पुनः बन्धुआ मजदूर बनने के लिए विवश होना पड़ा है ?

श्रम मंत्रालय में राज्य मंत्री (श्री भागवत शा आजाद) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

**बन्धुआ मजदूरों के लिए प्रशिक्षण शिविर**

2072. श्री सुरेन्द्र मोहन : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय श्रमिक संस्थान ने अब बन्धुआ मजदूरों तथा ग्रामीण श्रमिकों के प्रशिक्षण के लिए शिविर आयोजित करना बन्द कर दिया है; और

(ख) शिविरों की संख्या सहित उन स्थानों के नाम क्या हैं, जहाँ 1980-81 में ये शिविर आयोजित किए गए थे, ग्रामीण श्रमिक प्रशिक्षण शिविरों के आयोजक के नाते राष्ट्रीय श्रमिक संस्थान की अब तक क्या भूमिका रही है ?

श्रम मंत्रालय में राज्य मंत्री (श्री भागवत शा आजाद) : (क) जी, नहीं।

(ख) 1980-81 के दौरान तीन शिविर पंचमढ़ी (मध्य प्रदेश), अल्लापल्ली (महाराष्ट्र) और होशियारपुर (पंजाब) में आयोजित किए गए। शिविर के स्थल का चयन राज्य सरकार द्वारा किया जाता है, परन्तु इसमें भाग लेने वालों का चयन और कैम्प का आयोजन इस संस्थान द्वारा किया जाता है, जिसमें जिला प्रशासन कुछ प्रशासनिक सहायता देता है। शिविर में प्रयास इस लक्ष्य को रख कर किया जाता है कि इस में भाग लेने वाले व्यक्तियों को अपने अधिकारों और उनके लिए बनाई

गई योजनाओं तथा शोषण को रोकने और सरकारी योजनाओं का उपयोग करने के वास्ते अपने आप को संगठित करने की आवश्यकता के प्रति सचेत किया जाए।

उसी वर्ष के दौरान, संस्थान ने प्रवासी श्रमिकों के बारे में एक राष्ट्रीय गोष्ठी का आयोजन किया।

**Pollution of Chaliyar River, Kerala**

2073. SHRI C. HARIDAS: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the 'Nbw's item' published in several newspapers some time back regarding pollution of the water of Chaliyar River, Kerala caused by discharging of effluent into it from Gwalior Rayons, Mavoor, Kerala;

(b) whether it is a fact that some serious diseases have spread in some villages in the surrounding area of Chaliyar River because of water pollution of the river;

(c) whether it is also a fact that the people of that area have protested to the management of Gwalior Rayons against discharging effluent into the Chaliyar River but the company is still discharging effluent into it; and

(d) if so, what action Government have taken or propose to take against the said company?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDER PRATAP NARAIN SINGH): (a) The Government are aware of the pollution of the Chaliyar River due to discharge of effluents from Gwalior Rayons, Mavoor, Kerala.

(b) The Government are not aware of spread of disease because of water pollution of the river.

(c) Yes, Sir.

(d) The undertaking had been directed by the State Board for the Prevention & Control of Water Pollution to put up adequate effluent treatment plant and discharge the effluent at a distance of 6.4 KM downstream of the factory site. For failure to comply with these directions, the State Board has launched prosecution against the Undertaking in the Court of Law under the Provisions of the Water (Prevention and Control of Pollution) Act, 1974. The factory has now agreed to comply with the Directions of the State Board and to commission the new treatment plant by April 30, 1982.

#### **Revision of Sixth Five Year Plan**

2074. SHRIMATI USHA MALHOTRA:  
DR. LOKESH CHANDRA:

Will the Minister of PLANNING be pleased to state whether the Sixth Five Year Plan is proposed to be revised in order to amend the outlays and priorities to implement the new 20-Point Economic Programme?

THE MINISTER OF PLANNING <SHRI S. B. CHAVAN>: The new 20-Point Programme focusses on some of the most important social and economic programmes included in the Sixth Five Year Plan and, therefore, does not call for reconsideration of the basic priorities of the Plan.

#### **Deep Sea Mining**

2075. SHRI SHRIDHAR WASUDEO  
DHABE: DR. BHAI MAHAVIR:

Will the PRIME MINISTER be pleased to state:

(a) what is the programme of deep sea mining of the Ocean Development

Department for the next two years; and

(b) whether the works in the direction has since started anywhere in the territorial water, if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) Surveys for polymetallic nodules in the deep sea will be carried out.

(b) Territorial waters being of shallow depths are not likely to have high concentration of deep sea nodules.

#### **Delay in Power Generation from Kota Atomic Plant**

2076. DR. (SHRIMATI) NAJMA HEPTULLA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that power generation from Kota Atomic Plant is likely to be delayed; and

(b) if so, the steps proposed to be taken by Government to remove the bottlenecks?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) and (b) Unit-I of the Rajasthan Atomic Power Station was shutdown on 4th March, 1982 because of the recurrence of a light water leak in one of the end shields. Unit-II is under sftmual maintenance shut-down. All possible efforts are being put in to bring them back on line as early as possible.